

Nigam Limited and the Department of Telecommunications (Hindi and English versions). [Placed in Library See No. LT. 1579/92]

- (2) A copy of the Memorandum of Understand for the year between the Telecommunications Consultants India Ltd. and the Department of Telecommunications. (Hindi and English versions). [Placed in Library See No. LT. 1580/92]

the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th March, 1992 agreed without any amendment to the Destructive Insects and Pests (Amendment and Validation) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 10th Mach, 1992."

Summary of the Recommendations of the Committee on Small Savings

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Sir, I beg to lay on the Tabel a copy of the Summary of the Recommendation of the Committee on Small Savings alongwith the decision of the Government thereon (Hindi and English versions). [Placed in Library See No. LT. 1583/92]

13.33 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provision of rule 127 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th March, 1992 agreed without any amendment to the Public Liability Insurance (Amendment) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 11th March, 1992."
- (ii) "In accordance with the provisions of rule 127 of the Rules of procedure and Conduct of Business in

13.34 hrs.

ESTIMATES COMMITTEE

Tenth Report and Minutes

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, I beg to present the Tenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Revenue) - Central Board of Direct Taxes and Minutes of the sittings of the Committee relating thereto.

13.34 1/2 hrs.

PETITIONS

- (I) **Resettlement of migrants in Delhi who migrated from the erstwhile East Pakistan during 1-1-1964 to 25.3.1971**

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Island): Sir, I beg to present a petli signed by Dr. J. C. Roy, President, New Migrants Welfare Association, New Delhi, regarding resettlement of migrants in Delhi who migrated from the erstwhile East Pakistan during 1 January, 1964 to 25 March, 1971.